



**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

**Hearing by Video Conferencing**

CONTEMPT PETITION NO.060/00045/2020 IN  
**O.A. No.060/00307/2018**

Chandigarh, this the 15<sup>th</sup> of October, 2020

**HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)  
HON'BLE MS. AJANTA DAYALAN, MEMBER (A)**

Sh. Harsh Kumar, IFS, Chief Conservator of Forests Hills, Punjab House No. 1841, Sector 34-D, Chandigarh – 160022.

**....Petitioner**

(BY: Petitioner in person)

**Versus**

Sh. Saurabh Gupta, IFS, Chief Conservator of Forests, Punjab Forest Complex, Sector 68, SAS Nagar – 16062.

**... Respondent**

**O R D E R(Oral)**

**SANJEEV KAUSHIK, MEMBER (J):**

1. Heard.
2. Considering the fact that another CP (No. 135/2019) filed by the petitioner in this case is pending consideration before this Court and is listed for 25.11.2020, we give liberty to the petitioner, as prayed for, to take all the pleas in that CP, which he has taken in the present one.
3. In view of the above, the petitioner seeks and is granted permission to withdraw this CP.



4. The CP stands disposed of as withdrawn, with the aforementioned liberty. MA No. 060/01057/2020 also stands disposed of accordingly.

**(AJANTA DAYALAN)**  
**MEMBER (A)**

**(SANJEEV KAUSHIK)**  
**Member (J)**

Place: Chandigarh  
Dated: 15.10.2020

'mw'